

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-83/1994/4913/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Pranjal Bora,  
Presiding officer,  
Industrial Court, Guwahati.

Dated Guwahati the <sup>th</sup> 19 July, 2022.

Sub: **Casual leave with station leave permission.**

Ref:- Letter No. IT.5/2021/217, dtd. 04.07.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 08.07.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 07.07.2022 till the morning of 11.07.2022**, has been granted. The in-charge District & Sessions Judge, Kamrup(M), Guwahati would remain in charge of your Court and office during this period.

Yours faithfully,

*sd/-*

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-83/1994/4914-4915/A, dated** , 19-07-2022

Copy to:

1. The District & Sessions Judge, Kamrup(M), Guwahati.
2. ~~The Project Manager, Gauhati High Court.~~

**JT.REGISTRAR (VIGILANCE)**

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